

**COURT – I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 358 OF 2017**

**Dated : 7<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Meghalaya Power Distribution Corporation Ltd. ... Appellant(s)**

**Vs.**

**Meghalaya State Electricity Regulatory Commission & Anr.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Stuti Krishn for R-1

Ms. Ritika Singhal for R-2

**ORDER**

Objections in this matter, if any, shall be filed within eight weeks from today i.e. on or before 03.10.2019, after duly serving advance copy to the other side.

List the matter on **21.10.2019**.

**(S. D. Dubey)  
Technical Member**

*vt/pk*

**(Justice Manjula Chellur)  
Chairperson**